HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 22nd November, 2023

No. HCM/A-89/2019-Estt./ 20998: Consequent upon the Main Written Examination held on 4^{th} March, 2023 for recruitment to the 2 (two) vacant posts of Research Officer in the Manipur Judicial Academy, the following $\mathbf{6}$ (six) candidates, whose Roll Numbers are appended below (not in order of merit) are hereby shortlisted for appearing in the **Viva Voce/Interview** which is to be held on $\mathbf{01.12.2023}$ (**Friday**) at the **High Court of Manipur**.

00002 00003 00006 00008 00022 00038

The above shortlisted candidates must report at the venue at 02:00 P.M.

*List of documents to be produced in original along with a set of self attested photocopies at the time of Viva-voce/Interview:

- a) Printout of Admit Card.
- b) Class X Certificate.
- c) LL.M. Degree Certificate and marksheets.
- d) Photo bearing IDENTITY PROOF such as Driving License/Voter ID Card/Aadhaar Card/Income Tax PAN Card.
- e) SC/ST/OBC Certificate issued by competent authority, if applicable.
- f) No Objection Certificate issued before the last date of Online Application Form Submission for those candidates who are in Government Service, if applicable.

(YUMKHAM ROTHER) REGISTRAR GENERAL HIGH COURT OF MANIPUR

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Smt. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
- 5. The Private Secretary to the Director, Manipur Judicial Academy.6. The System Analyst, High Court of Manipur
 - He is requested to upload the same on the Official Website of this Registry
- 7. Notice Board/Concerned File.